

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2069
TO BE ANSWERED ON 05.05.2016

ASSESSMENT OF MGNREGS

2069. SHRI JITENDRA CHAUDHURY:
SHRI R. P. MARUTHARAJAA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether 8.4 crore persons had demanded work under MGNREGS, if so, the details thereof, State/UT-wise;
- (b) whether MGNREGS provided only 43 days of work on average in a whole year, if so, the details thereof;
- (c) the details of number of people who were provided the work under this scheme during the last three years, State/UT-wise;
- (d) the steps being taken by the Government to provide employment to all the persons who demand work under the scheme;
- (e) whether the fund allocation under this scheme has dropped from nearly Rupees 39,000 crore during 2013-14 to nearly Rupees 24,000 crore during 2015-16, if so, the details thereof, State/ UT-wise; and
- (f) if so, the details thereof and its impact on rural jobs in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

- (a): Yes, Madam. The State/UT-wise details of households provided employment as demanded by job card holders under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) during the year 2015-16 is given in **Annexure-I**.
- (b): No, Madam. The average man-days generated under the MGNREGA during the last year was 49.
- (c): State/UT-wise details of households provided employment as demanded by job card holders during the last three years are indicated in the **Annexure-II**.
- (d): The Government is actively engaged with State Governments in establishing systems that ensure provision of work as per demand, transparency and accountability. To generate awareness about the provisions of the Scheme and to provide adequate employment opportunities to rural households under MGNREGA, all States/UTs have been requested for the following:
 - (i) Initiate appropriate IEC campaigns including wall paintings for wide dissemination of the provisions of the Act.
 - (ii) Expand scope and coverage of demand registration system to ensure that demand for work under MGNREGA does not go unregistered.
 - (iii) Organize 'Rozgar Diwas' periodically to capture latent demand under the programme and to disseminate awareness about the provisions of the Act.

(iv) Formulation of a specific plan to include special categories of vulnerable people viz. persons with disabilities, primitive tribal groups, nomadic tribal groups, de-notified tribes etc.

(e): No, Madam. Revised Budget Estimate for (MGNREGA) during financial year 2013-14, 2014-15 and 2015-16 are given as under: -

(Rs. In crore)

Financial Year	Revised Budget Provision
2013-14	33000
2014-15	33000
2015-16	37345.95

(f): Does not arise.

Annexure-I referred to in reply to part (a) of Lok Sabha Unstarred Question No. 2069 dated 05. 05.2016.

No.	State	Persons employment demanded
1	ANDHRA PRADESH	6999575
2	ARUNACHAL PRADESH	203177
3	ASSAM	2440566
4	BIHAR	2439599
5	CHHATTISGARH	5588805
6	GOA	6151
7	GUJARAT	1201954
8	HARYANA	324429
9	HIMACHAL PRADESH	608974
10	JAMMU AND KASHMIR	1039700
11	JHARKHAND	1835830
12	KARNATAKA	4190475
13	KERALA	1895811
14	MADHYA PRADESH	6024167
15	MAHARASHTRA	2774080
16	MANIPUR	493791
17	MEGHALAYA	511843
18	MIZORAM	242984
19	NAGALAND	536268
20	ODISHA	3727503
21	PUNJAB	677540
22	RAJASTHAN	7042738
23	SIKKIM	85035
24	TAMIL NADU	7548934
25	TELANGANA	5800961
26	TRIPURA	985604
27	UTTAR PRADESH	8203394
28	UTTARAKHAND	751712
29	WEST BENGAL	10234599
30	ANDAMAN & NICOBAR	3046
31	DADRA & NAGAR HAVELI	NR
32	DAMAN & DIU	NR
33	LAKSHADWEEP	151
34	PUDUCHERRY	42351
	Total	84461747

NR=Not Reported

Annexure-II referred to in reply to part (c) of Lok Sabha Unstarred Question No. 2069 dated 05. 05.2016.

No.	State	No. of HH provided employment (In lakh)		
		2013-14	2014-15	2015-16 Provisional
1	ANDHRA PRADESH	60.40	32.97	35.79
2	ARUNACHAL PRADESH	1.40	1.36	1.82
3	ASSAM	12.62	9.67	15.08
4	BIHAR	20.59	10.36	15.74
5	CHHATTISGARH	25.12	17.48	21.79
6	GUJARAT	5.79	5.13	5.57
7	HARYANA	3.25	2.18	1.69
8	HIMACHAL PRADESH	5.39	4.53	4.22
9	JAMMU AND KASHMIR	6.58	3.32	6.49
10	JHARKHAND	11.39	11.11	11.28
11	KARNATAKA	14.50	10.95	12.37
12	KERALA	15.24	13.80	15.06
13	MADHYA PRADESH	29.09	27.89	27.03
14	MAHARASHTRA	11.44	11.60	12.75
15	MANIPUR	4.55	4.69	4.74
16	MEGHALAYA	3.64	3.51	3.68
17	MIZORAM	1.78	1.94	1.94
18	NAGALAND	4.08	4.05	4.17
19	ODISHA	17.10	14.68	19.96
20	PUNJAB	4.12	2.89	4.74
21	RAJASTHAN	36.15	36.85	42.21
22	SIKKIM	0.63	0.57	0.65
23	TAMIL NADU	62.68	56.58	60.40
24	Telangana	0.00	24.63	24.56
25	TRIPURA	5.91	5.82	5.70
26	UTTAR PRADESH	49.95	39.16	54.65
27	UTTARAKHAND	3.97	4.56	5.44
28	WEST BENGAL	61.33	51.20	61.11
29	ANDAMAN & NICOBAR	0.17	0.13	0.03
30	DADRA & NAGAR HAVELI	NR	NR	NR
31	DAMAN & DIU	NR	NR	NR
32	GOA	0.05	0.07	0.06
33	LAKSHADWEEP	0.01	0.00	0.00
34	PUDUCHERRY	0.39	0.30	0.33
	Total	479.30	413.97	481.06

NR=Not Reported